

Central Administrative Tribunal
Principal Bench: New Delhi

CP No. 240/99 In
OA No. 2390/96

New Delhi this the 8th day of September 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Mrs. Shanta Shastray, Member (A)

1. Shri Hari Gopal,
S/o Shri Parsh Ram,
Welder
2. Shri Rameshwar Dayal,
S/o Shri Pathey,
Aligner
3. Shri Suraj,
S/o Shri Maha Deo Prasad,
Welder
4. Shri Nane Lal,
Shri Gokal,
Lutor
5. Shri Mahendra Kumar
Shri Gaj Raj Singh,
Grinder
6. Shri Har Prasad,
S/o Shri Mahdeo,
Moulder
7. Shri Shiv Dutt
S/o Shri Shram Dutta,
Blacksmith
8. Shri Ram Kumar,
S/o Shri Vishambar
Fitter
9. Shri Suresh Dutta,
S/o Shri Baldeo Dutta,
Blacksmith
10. Mohd. Hasan,
S/o Shri Abdul Wahib
Mason.

...Applicants

(By Advocate: Shri B.S. Mainee)

Versus

1. Shri S.P. Mehta
General Manager
Northern Railway
Baroda House
New Delhi.

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2. Shri P.C. Sharma
Divisional Railway Manager
Northern Railway
Moradabad.

3. Shri Bijender Singh
Assistant Engineer
Northern Railway
Najibabad.

... Respondents

ORDER (Oral)

By Reddy, J.:

At the request of learned counsel for the applicant the C.P. is dismissed as withdrawn.

Shanta S
(Mrs. Shanta Shastri) *RRR*
Member (A) Vice-Chairman (J)

cc.